

PROCEEDINGS OF THE DEPUTY DIRECTOR OF CORRECTIONAL SERVICES,
JUVENILE WELFARE CORRECTIONAL SERVICES & WELFARE OF STREET
CHILDREN, TELANGANA, HYDERABAD

PRESENT: SMT.A.KANTHI WESLEY, I.A.S.,

Proceeding .No.P2/02/2024,

Dated:30.10.2024

Sub:-Dept., of Juvenile Welfare Correctional Services & Welfare of Street Children, T.G., Hyderabad – Allotment of Social Worker Members of Juvenile Justice Boards to the new Juvenile Justice Boards setup in the newly carved districts to assist the principal Magistrate of Juvenile Justice Boards-Order issued

- Ref:-1.ROC.No.34/JJ Cell/2024, Dt.25.10.2024 from Hon'ble Registrar (Administration) High Court for the State of Telangana
2.Govt.Memo.No.1226/Prog.III/2024, Dt.26.10.2024 from Deputy Secretary to Govt., WCD&SC (prog.III) Dept., along with ROC.No.05/JJ Cell/2024, Dt.10.04.2024
3.Juvenile Justice (Care and Protection of Children) Act. 2015 (Act.No.2 of 2016)
4.G.O Rt.No.73, Dept., for WCD&SC Dated. 29.10.2019
5.GO.Ms.No.35 (Dept for WCD&SC(Schemes-I) Dt.17.02.2021
6.GO.Ms.No.36 (Dept for WCD&SC(Schemes-I) Dt.17.02.2021
7.GO.Ms.No.37 (Dept for WCD&SC(Schemes-I) Dt.17.02.2021
8.GO.Ms.No.38 (Dept for WCD&SC(Schemes-I) Dt.17.02.2021
9.GO.Ms.No.39 (Dept for WCD&SC(Schemes-I) Dt.17.02.2021
10.GO.Ms.No.40 (Dept for WCD&SC(Schemes-I) Dt.17.02.2021
11.GO.Ms.No.41 (Dept for WCD&SC(Schemes-I) Dt.17.02.2021
12.GO.Ms.No.42 (Dept for WCD&SC(Schemes-I) Dt.17.02.2021
13.GO.Ms.No.43 (Dept for WCD&SC(Schemes-I) Dt.17.02.2021
14.Govt.,Memo.No.5373 /Prog.III/2016, Dt.22.02.2024
15.G.O.Ms.No.16, Dt.22.07.2022
16. Hon'ble Juvenile Justice Committee meeting held on 29.10.2024 at Hon'ble High Court for the State of Telangana

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ORDER:

In compliance to the discussion points during the Hon'ble Juvenile Justice Committee meeting held on 29.10.2024 at Hon'ble High Court of Telangana, the existing Social Worker Members of Juvenile Justice Boards are allotted/attached to the new Juvenile Justice Boards setup in the newly carved districts to assist the Hon'ble Prl.Magistrates of Boards to expedite the cases. Accordingly the following orders are issued with immediate effect:

Sl.No	Social Worker Members for JJBs S/Sri/Smt	Allotted to
1	Smt. R. Srilatha	JJB, Nizamabad JJB, Jagtial
2	Sri. K. Ramana	JJB, Kamareddy JJB, Rajanna Sircilla
3	Dr. G Mohan Rao	JJB, Nalgonda JJB, Suryapet JJB, Yadadri Bhuvanagiri
4	Smt. P. Lalitha	JJB, Mahabubabad JJB, Jangon
5	Sri.M. Subhash	JJB, Jayashankar Bhupalpally JJB, Mulugu
6	Smt K. Gopika Rani	JJB, Warangal JJB, Hanumakonda
7	Smt. P. Esther Grace	JJB, Mahabubnagar JJB, Narayanpet JJB, Jogulamba Gadwal

8	Smt A. Girija	JJB, Wanaparthi JJB, Nagarkurnool
9	Smt. S. Rajani Gandhi	JJB, Karimnagar JJB, Peddapalli
10	Sri. P. Naresh Kumar	JJB, Nirmal JJB, Mancherial
11	Smt. K. Jhansi Rani	JJB, Adilabad JJB, Kumuram Bheem-Asifabad
12	Sri.G.Vasu Goud (presently working at Vikarabad)	JJB, Medak JJB, Vikarabad JJB, Sangareddy
13	Smt. Ayesha Fatima	JJB, Hyderabad
14	Sri. K. Jaykar (presently working at Medchal Malkajgiri)	JJB, Siddipet JJB, Rangareddy JJB, Medchal Malkajgiri
15	Smt.Pasumarthy Lalitha	JJB, Khammam JJB, Bhadradri Kothagudem

The above Social Worker Members of JJBs shall attend their work at new Juvenile Justice Boards allotted to each until further orders.

Sd/-Smt.A.Kanthi Wesley,
DIRECTOR

To

The above Social Worker Members of JJBs
The Hon'ble Prl Magistrates of Juvenile Justice Boards (All) in Telangana State

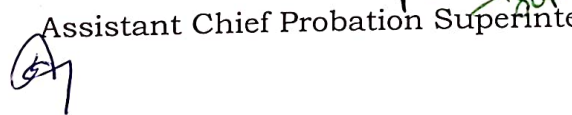
Copy to the "S" Section of this office for information and necessary action

Copy to the Director, Women Development & Child welfare, T.G., Hyd. for necessary action.

Copy submitted to the Secretary to Govt., Women, Children, Disabled & senior Citizens, T.G. Hyderabad for favour of kind information

Copy submitted to Hon'ble Registrar (Administration) High Court for the State of Telangan for ff favour of kind information

-//t.c.f.b.o//-


Assistant Chief Probation Superintendent